

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 118
(TO BE ANSWERED ON 02.02.2022)

RESERVATION IN GOVERNMENT JOBS

118. SHRI NALIN KUMAR KATEEL:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government is aware that there is a persistent demand from various communities for reservation in Government jobs and if so, the details thereof;
- (b) if so, whether the Government has taken note that such demands are taking place across the country and made to think on the existing reservation system of the Government after 70 years of Independence and if so, the details thereof;
- (c) whether the Government proposes to ensure that all the poor people of the society would get the benefits of reservation and if so, the details thereof;
- (d) whether the Government is taking adequate necessary steps to work out an effective reservation policy for the welfare of all the weaker sections in all the categories of the society; and
- (e) if so, the details and response of the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (e): There have been demands from various Castes/Communities for their inclusion in the list of Scheduled Castes and Central list of Other Backward Classes. However, none of these demands exclusively pertain to reservation in Government jobs.

The existing policy for appointments in the Central Government provides for reservation for Scheduled Castes, Scheduled Tribes, Other Backward Classes, Economic Weaker Sections, Persons with Disabilities and Ex-servicemen. Reservation to the extent of 10% in services and posts for Economically Weaker Sections (EWS) has been provided, vide DoPT OMs dated 19.1.2019 and 31.1.2019 following the 103rd Constitution Amendment.
